

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 221 & 319 of 2013

Dated : 1st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 221 of 2013

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan
Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2
Mr. Vaibhav Choudhary for R.6

Appeal No. 319 of 2013

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan
Counsel for the Respondent(s): Mr. Rishabh D. Singh

ORDER

Written Submissions have already been filed by the learned counsel for the Appellant. The learned counsel for the Respondent is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson